

NOTIFICATION.


In the interest of Administration and in view of proceeding on leave by the Registrar General for a considerable period, Hon'ble the Acting Chief Justice has been pleased to order as under:-

1. The Registrar (Vigilance) shall lookafter the work of Registrar General.
2. The Registrar (Rules) shall lookafter the work of Registrar (Vigilance) except the complaints, in addition to his own work.

**BY ORDER**  
**REGISTRAR (VIGILANCE)**  
Dated: 3.6.2017.

Endst. No.HHC/GAZ/14-191/88-II- 16041-50  
Copy forwarded to:-

1. The Principal Private Secretary to Hon'ble the Chief Justice, High Court of H.P., Shimla.
2. Sh. Arvind Malhotra, Registrar (Vigilance), High Court of H.P.
3. Sh. Virender Sharma, Registrar (Rules), High Court of H.P.
4. The Secretaries to Hon'ble Judges, High Court of H.P., Shimla.
5. Senior Civil Judge (Leave/Training Reserve)/Central Project Co-ordinator/ All the Additional Registrars/Deputy Registrars/ Assistant Registrars, High Court of H.P.
6. The Secretary/PS/PAs to the Registrar General/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Rules)/ Registrar (Administration)/ Registrar (Establishment).
7. Section Officer (Accounts) of this Registry.
8. The Section officer, Computer Branch of this Registry for conversion of the same into digital form on gazette website.
9. Scientific Officer, NIC of this Registry for uploading the same in the High Court website.
10. Guard file.

  
Additional Registrar (O&A)